COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 43 OF 2016

Dated: 3rd April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Tata Power Renewable Energy Ltd. Vs.		 Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors.		 Respondent(s)
Counsel for the Appellant(s) :	Ms. Deepa Chawan Mr. Abhishek Kumar Mr. Kunal Kaul	
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadhan Ms. Anchal Arora for R-1	
	Mr. Abhay Kumar for R-2	

<u>ORDER</u>

List the matter for further hearing on 29.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk